

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Under Rule 49-A of the rules framed under the Andaman and Nicobar Islands (Land Tenure) Regulation, 1926 the following grazing fees, and Chaudhri and Chaukidari fees are recoverable:—

(a) Grazing fees—

(i) Bullocks, cows, male and female buffaloes over 3 years of age, Rs. 2/- per head per annum in advance on 1st January.

(ii) Goats and sheep over one year of age, 50 naye Paise per head per annum in advance on 1st January.

(b) Chaudhri and Chaukidari fees—

At the rate of 12 nP. per mensem for Chaudhri and 12 nP. per mensem for Chaukidar from each wage earning occupant of a house payable half yearly in advance on 1st January and 1st July.

Under rule 49-B of the said rules *bona fide* agriculturists are exempted from payment of Grazing Fees in respect of a pair of plough cattle and two milch cows. Grantees or licencees of land, or their bonafide employees resident on the land under grant or licence are also exempted from payment of grazing fees in respect of cattle owned by them and grazed sololy within the limit of such land. Government grazing land exists all over. Grantees of land and Chaudhris and Chaukidars are exempted from the payment of Chaudhri and Chaukidari fees.

(c) No, Sir.

(d) It is correct that the rent receipts do not have columns showing details of land, the rent per unit etc. However, details of land held by each tenant are available in Khatunni. The rent rolls prepared on the basis of ex-

tent of land, number of heads of cattle etc. are published and the aggrieved persons have a right to represent against inaccuracies in the rolls.

Retirement Age of Government Employees

350. { Shri P. R. Chakraverti;
Shri Yamuna Prasad Mandal;
Shri N. P. Yadab;

Will the Minister of of Home Affairs be pleased to state:

(a) the number of States who have raised the age of retirement of Government employees to 58 years;

(b) whether the Southern Zonal Council took a decision on the matter at its recent meeting; and

(c) if so, the nature of the decision taken?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) Nine State Governments have so far intimated that they have raised the age of retirement to 58 years.

(b) No Sir.

(c) Does not arise.

Correspondence Course for Science Education

351. { Shri P. R. Chakraverti;
Shri Yamuna Prasad
Mandal;
Shri N. P. Yadab;
Shri P. C. Borooah;

Will the Minister of Education be pleased to state:

(a) whether Delhi University has started its correspondence course;

(b) whether this new system of education includes personal contact programme;

(c) whether the A.I.R. has agreed to broadcast instructions to students